

From,

**Krishna Swaroop Dhar Dwivedi, H.J.S.
I/c Joint Registrar (J) (Services),
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 563/Admin.(Services)/2022 Dated: Allahabad: October 21, 2022

Subject:	Regarding nomination of District Judges, Special Judges (POCSO), Principal Magistrates of Juvenile Justice Boards (JJBs) and Secretaries, DLSAs for participation in One Day Zonal Conference to be held at Bareilly on Sunday, 30.10.2022.
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Sir,

With reference to your letter no. Spl.Prog./JTRI-1604 dated 18.10.2022 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of captioned One day Zonal Conference, to be held at **Bareilly on Sunday, 30.10.2022** and to nominate the District & Sessions Judges, Special Judges (POCSO), Principal Magistrates of Juvenile Justice Boards (JJBs) and Secretaries, DLSAs of 13 districts, as mentioned in the enclosed **List-A** for participation in the said One Day Zonal Conference.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl: As above.

**sd/-
I/c Joint Registrar (J) (Services)**

No. 563(i)/Admin.(Services)/2022 Dated: Allahabad: October 21, 2022

Copy forwarded for information and necessary action to:-

1. The Principal Secretary (Law) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, **(1) Bareilly, (2) Budaun, (3) Pilibhit, (4) Shahjahanpur, (5) Moradabad, (6) Bijnor, (7) Rampur, (8) Amroha, (9) Sambhal at Chandausi, (10) Etah, (11) Kasganj, (12) Hathras and (13) Aligarh**, with the request to kindly attend the captioned Zonal Conference on **Sunday, 30.10.2022** and kindly inform the other Officers, working under your administrative control, accordingly.
3. The Joint Registrar (J) (Computer), High Court, Allahabad.

Encl: As above.

**sd/-
Deputy Registrar (Services)**

List-“A”

List of designated officers for nomination in One Day Zonal Conference to be held at Bareilly on Sunday, 30.10.2022 for the Judicial Officers and other stakeholders of Juvenile Justice & POCSO Matters, under the aegis of Hon’ble High Court Juvenile Justice Committee

Sl. No	Judicial Officers holding the Post of				Districts
1.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Bareilly
2.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Budaun
3.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Pilibhit
4.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Shahjahanpur
5.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Moradabad
6.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Bijnor
7.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Rampur
8.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Amroha
9.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Sambhal at Chandausi
10.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Etah
11.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Kasganj
12.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Hathras
13.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Aligarh